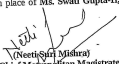


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI
COURTS, DELHI

MODIFICATION ORDER

In view of request received from Ms. Swati Gupta-II, Ld. MM in the partial modification of Duty roster of Metropolitan Magistrates for the month of March 2023 (Ref. No. 5621-5706 /CMM/North/Rohini/Delhi2023 dated 24.02.2023 & 6195-6230 /CMM/North/Rohini/Delhi2023 dated 04.03.2023), it is ordered that Ms. Swati Gupta-II, Ld. MM shall perform the work of Duty MM on 23.03.2023 in place of Sh. Kautuk, Ld. MM and Sh. Kautuk, Ld. MM shall perform the work of Duty MM on 18.03.2023 and 25.03.2023 in place of Ms. Swati Gupta-II, Ld. MM.

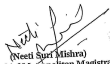

(Neeti Suri Mishra)
Addl. Chief Metropolitan Magistrate
North District, Rohini, Delhi.

No. 7607/CMM/North/Rohini/Delhi/2023

DATED: 16/03/2023

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, North District, Delhi.
3. The Ld. Magistrates posted in North District, Delhi.
4. The Secretary, DLSA, North District, Rohini Courts, Delhi.
5. The Incharge, Facilitation Center, Rohini Courts, Delhi.
6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
7. Law Officer, Tihar Jail, Delhi
8. The Chief Public Prosecutor (North),(North-West).
9. The DCP (Outer),(North-West),(Rohini),(Outer North).
10. The Supdt. Rohini Jail, Delhi.
11. The Incharge Lock-up, Rohini Courts, Delhi.
12. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
13. Reader, Video Conferencing Room, Rohini Courts, Delhi.
14. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
15. The Care Taker, Rohini Courts, Delhi.
- ✓ 16. For Uploading on centralized web-site through LAYERS.
17. For Uploading on LAYERS.
18. Notice Board.
19. Security Incharge, Rohini Courts Delhi
20. The IG (Prison), Tihar Jail, Delhi, New Delhi.
21. Guard File.


(Neeti Suri Mishra)
Addl. Chief Metropolitan Magistrate
North District, Rohini, Delhi.